

# ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/16707/2024	BIJAN KUMAR BARIK VS PEOPLES EMPOWERMENT TRUST.	SAROJ KUMAR PADHY VS	// ()
2	D-BLAPL/11222/2024	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 () //
3	D-BLAPL/11225/2024	SAMBIT PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /88 /2024 () //
4	D-BLAPL/11233/2024	BUDU GOLARI @ RAJA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2024 () //
5	D-BLAPL/11234/2024	BISIKESAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
6	D-BLAPL/11245/2024	BALI NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /7 /2024 () //
7	D-BLAPL/11248/2024	PRATAP KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /103 /2023 () //
8	D-BLAPL/11254/2024	SIBA CHHATRIA @ SIBU CHHATRIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /601 /2020 () //
9	D-BLAPL/11256/2024	MANOJ KUMAR SAHOO @ MAHANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	Maitri Vihar PS /3 /2024 () //
10	D-BLAPL/11257/2024	MD. ZUBER @ MD. ZUBER ANIS SAYYED VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BEGUNIA P.S. /198 /2021 () //
11	D-BLAPL/11260/2024	NARENDRA KUMAR CHANDRAKAR VS STATE OF ODISHA(VIG.)	BRAJA KISHOR PANDA VS	KORAPUT VIGILANCE /8 /2024 () //

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12	D-BLAPL/11261/2024	TAPAN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES /5 /2024 () //
13	D-BLAPL/11263/2024	JIBAN KISHOR ROUT VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BOUDH /147 /2023 () //
14	D-BLAPL/11264/2024	SK. AJBAHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JALESWAR /341 /2021 () //
15	D-BLAPL/11266/2024	D.GOPI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /239 /2024 () //
16	D-BLAPL/11271/2024	PANAMANI HEMBRAM VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KEONJHAR TOWN /138 /2024 () //
17	D-BLAPL/11274/2024	RAMA PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /269 /2018 () //
18	D-BLAPL/11275/2024	SONU MUNI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KHALLIKOTE /220 /2024 () //
19	D-BLAPL/11276/2024	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /29 /2024 () //
20	D-BLAPL/11277/2024	SAMBHU @ SAMBHUNATH NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	KULIANA /116 /2023 () //
21	D-BLAPL/11282/2024	RABINDRA NATH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
22	D-BLAPL/11283/2024	DEBEN KHORA @ KANA @ DEBENDRA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /127 /2023 () //
23	D-BLAPL/11285/2024	GOUTAM PODHA	RAJIB LOCHAN PATTNAIK	DASPALLA /69 /2024

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		VS	VS	()
24	D-BLAPL/11286/2024	STATE OF ODISHA JANARDAN MUNDA	PARTHA SARATHI DAS	// GHATAGAON /47 /2024
		VS	VS	()
25	D-BLAPL/11288/2024	STATE OF ODISHA HABIBUR RAHMAN	RAJIB LOCHAN PATNAIK	// UMERKOTE /346 /2023
		VS	VS	()
26	D-BLAPL/11290/2024	STATE OF ODISHA RABINDRA SETHI	SOUBHAGYA KUMAR DASH	// BHANJANAGAR /21 /2021
		VS	VS	()
27	D-BLAPL/11294/2024	STATE OF ODISHA MANAS KUMAR JENA @ NILU	S.S.RAY (2)	// KHURDA ROAD G.R.P.S. /25 /2024
		VS	VS	()
28	D-BLAPL/11295/2024	STATE OF ODISHA JAY PRAKASH GUPTA	ADITI HOTA	// DHENKANAL TOWN /980 /2023
		VS	VS	()
29	D-BLAPL/11299/2024	STATE OF ODISHA BABINA @ SUDHANSU BEHERA	DEEPAK KU SAHOO	// KENDRAPARA /187 /2023
		VS	VS	()
30	D-BLAPL/11302/2024	STATE OF ODISHA RAKESH BEHERA @ RAKES BEHERA	SANJIT MISHRA	// BIRIDI PS /152 /2021
		VS	VS	()
31	D-BLAPL/11307/2024	STATE OF ODISHA MANOHAR NANDA	SUSAMPAD HOTA	// / /0
		VS	VS	()
32	D-BLAPL/11315/2024	STATE OF ODISHA MD. IKRAM	PRADEEP KUMAR KUNDU	// / /0
		VS	VS	()
33	D-BLAPL/11316/2024	STATE OF ODISHA SANTANU @ BIREN SAMAL	PUSPAMITRA MOHAPATRA	// KALIAPANI /121 /2022
		VS	VS	()
34	D-BLAPL/11319/2024	STATE OF ODISHA GOBARDHAN PATRA @ PATRO	TAPAN JYOTI PANI	// LAXMISAGAR P.S. /24 /2023
		VS	VS	()

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35	D-BLAPL/11320/2024	STATE OF ODISHA BASUDEV PRADHAN VS	SURYAKANTA DWIBEDI VS	// BELPARA /52 /2022 ()
36	D-BLAPL/11322/2024	STATE OF ODISHA KUSA SWAIN VS	SUSANTA KUMAR BARAL VS	// ATHGARH /178 /2014 ()
37	D-BLAPL/11324/2024	STATE OF ODISHA GOBARDHAN PATRA @ PATRO VS	TAPAN JYOTI PANI VS	// LAXMISAGAR P.S. /9 /2023 ()
38	D-BLAPL/11325/2024	STATE OF ODISHA JIT @ JITA MAHANANDA VS	SK. ZAFARULLA VS	// TITILAGARH /149 /2024 ()
39	D-BLAPL/11326/2024	STATE OF ODISHA RAJU MUNA VS	SK. ZAFARULLA VS	// TITILAGARH /149 /2024 ()
40	D-BLAPL/11327/2024	STATE OF ODISHA TULARAM MAJHI VS	BHOJRAJ SETH VS	// KOMNA PS /28 /2023 ()
41	D-BLAPL/11332/2024	STATE OF ODISHA ASHIM BISWAS @ HALDAR VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /209 /2020 ()
42	D-BLAPL/11349/2024	STATE OF ODISHA SONU @ ASHWINEE KUMAR DAS VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /417 /2023 ()
43	D-BLAPL/11352/2024	STATE OF ODISHA SUMANT KUMAR BARIK VS	PRAFULLA KUMAR KHATEI VS	// //0 ()
44	D-BLAPL/11355/2024	STATE OF ODISHA DEBA BEHER VS	BIRAJA PRASAD NANDA VS	// //0 ()
45	D-BLAPL/11356/2024	STATE OF ODISHA MOTIN @ AJAY MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /110 /2024 () //

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46	D-BLAPL/11357/2024	SOURAV MAITY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /24 /2023 () //
47	D-BLAPL/11358/2024	SANTOSH RATHA @ DEBU VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	CHAULIAGANJA /62 /2024 () //
48	D-BLAPL/11360/2024	DHIRAJ KUMAR ROUT VS STATE OF ODISHA	SUBRATA PANDA VS	/ /0 () //
49	D-BLAPL/11361/2024	AMARNATH BISI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /81 /2024 () //
50	D-BLAPL/11364/2024	SRINIBAS JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /21 /2024 () //
51	D-BLAPL/11365/2024	JYOTI RANJAN SAMAL VS STATE OF ODISHA	MANORANJAN PADHI VS	DASARATHPUR /46 /2024 () //
52	D-BLAPL/11368/2024	LALIT BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /104 /2024 () //
53	D-BLAPL/11374/2024	ELABANTA PATRA VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /152 /2023 () //
54	D-BLAPL/11376/2024	SANTOSH RANA VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /152 /2023 () //
55	D-BLAPL/11379/2024	BHUPENDRA @ GUPENDRA NAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /197 /2019 () //
56	D-BLAPL/11380/2024	NILAMADHAB MANDAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PATTAPUR (ASKA) /115 /2020 () //
57	D-BLAPL/11381/2024	RAHUL DIGAL	AMITAV TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/11386/2024	SANTOSH KUMAR SAHOO @ NILU	BISHWA RANJAN SAHU	//0
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/11395/2024	BANAMALI MEHER	NITYANANDA MOHAPATRA	RAIRAKHOL /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/11399/2024	NIMAI BARUI	PANCHANAN PANIGRAHI	//
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/11402/2024	ANAND KUMAR	ANIRUDHA DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/11407/2024	UMESH SINGH	SURYAKANTA DWIBEDI	BALLIGUDA /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/11409/2024	ASHOK NAIK	AJAYA KUMAR JENA	THUAMUL RAMPUR /30 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/11415/2024	BINA NAIK	BHARAT BHUSAN ROURAY	KANIHA /274 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/11417/2024	PRADEEP SINGH	SURYAKANTA DWIBEDI	BALLIGUDA /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/11424/2024	RAMESH KETAKI @ KETKI	SHYAM SUNDAR CHHUALSINGH	KOMNA PS /81 /2024
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/11431/2024	SALMAN KHAN @ KHALIA	AMLAN SHAKTI PAUL	KHURDA MODEL /126 /2024
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/11434/2024	MADHU KHARA	SANGRAM KESHARI ROUT	MACHHKUND /118 /2023
		VS	VS	()

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69	D-BLAPL/11437/2024	STATE OF ODISHA SANJIB GHARAMI @ SANJIT GHARAMI VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /25 /2021 ()
70	D-BLAPL/11438/2024	STATE OF ODISHA SATYABRATA SUNA VS	ROHIT KUMAR SUNA VS	// ULLUNDA /72 /2024 ()
71	D-BLAPL/11439/2024	STATE OF ODISHA SUSHILA PAL VS	BIJAYA KUMAR BEHERA VS	// BADAGODA P.S. /119 /2024 ()
72	D-BLAPL/11440/2024	STATE OF ODISHA RAM RAJAK VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /30 /2020 ()
73	D-BLAPL/11441/2024	STATE OF ODISHA JONRASH TURUK VS	PRASANTA KUMAR NANDA VS	// MATHILI /98 /2019 ()
74	D-BLAPL/11443/2024	STATE OF ODISHA JOGESH KHARA @ KHORA VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /113 /2023 ()
75	D-CMAPL/16717/2024	STATE OF ODISHA RONALI BEHERA VS	ADV VS	// // ()
76	D-CMAPL/16836/2024	STATE OF ODISHA BRANCH MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD.BARGARH VS	ADV VS	// // ()
77	D-CMAPL/16875/2024	NUADEI BARIHA BIRSA XALXO @ BIRSHA ORAM VS	ADV VS	// // ()
78	D-CMAPL/17038/2024	STATE OF ODISHA MAHADEV PRASAD JENA VS	AMBIKA PRASAD RAY VS	// // ()
79	D-CMP/16710/2024	STATE OF ODISHA INDRAMANI SAHU VS RAMESH CHANDRA SAHU	SURESH KUMAR MISHRA VS	// // ()

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80	D-CMP/16740/2024	BIJAY KUMAR VS KRUSHNA CHANDRA MAHAPATRA	VIJAY KAR VS	// 0 //
81	D-CMP/16743/2024	BRAHMANANDA BISWAL VS RATIKANTA PRADHAN	AMIT PRASAD BOSE VS	// 0 //
82	D-CMP/16748/2024	BISHNU PRASAD SWAIN VS C.M.C, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
83	D-CMP/16762/2024	BHAGABAN RAM VS HARIHAR PRASAD	LALIT KUMAR MAHARANA VS	// 0 //
84	D-CMP/16803/2024	BABULI MALIK VS MANAKA MALIK	SUBASH CHANDRA ACHARYA VS	// 0 //
85	D-CMP/16823/2024	BISWAJIT ROUT VS ALEKH ROUT	ASHOK KUMAR SAHOO VS	// 0 //
86	D-CMP/16879/2024	RASANANDA CHOUDHURY VS AMBIKA PATEL	PRADEEP KUMAR MOHAPATRA VS	// 0 //
87	D-CMP/16903/2024	K.SRINIBAS REDDY VS THE SECRETARY TO GOVT. OF ODISHA, GENERAL ASMINISTRATION DEPT., KHORDA	SATYABADI MANTRY VS	// 0 //
88	D-CMP/16908/2024	MRUGANKA SEKHAR CHHOTARAY VS BAIJAYANATI MANGARAJ	DEEPALI MAHAPATRA VS	// 0 //
89	D-CMP/16926/2024	PALLAVI PRAKASH CHANDRA PATNAIK @ PALLAVI PATNAIK VS MANORAJAN PATNAIK	PRAFULLA KUMAR LENKA VS	// 0 //
90	D-CMP/16937/2024	ZADA BIBI VS SK. MANWAR	BIBEKANANDA BHUYAN VS	// 0 //
91	D-CMP/16946/2024	AMARESH SARKAR	BIBEKANANDA BHUYAN	//



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		VS	VS	0
		ARCHANA BOSE		//
92	D-CMP/16966/2024	BALABHADRA @ BRAHMANANADA BISWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		KABITA SWAIN		//
93	D-CONTC/16681/2024	SANGRAM KESHAREE PATI	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
94	D-CONTC/16683/2024	KAILASH CHANDRA BEHERA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	D-CONTC/16684/2024	DILIP KUMAR MISHRA	ADV	//
		VS	VS	0
		DR. NRUPARAJ SAHU, REGISTRAR, SAMBALPUR		//
96	D-CONTC/16686/2024	BALARAM SAHOO	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
97	D-CONTC/16688/2024	JUGAL KISHORE SAHU	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
98	D-CONTC/16689/2024	GAGAN BIHARI SATAPATHY	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
99	D-CONTC/16690/2024	SASHIMANI SETHI	ADV	//
		VS	VS	0
		SATAYBRATA SAHOO, I.A.S.		//
100	D-CONTC/16691/2024	MAHENDRA BISWAL	ADV	//
		VS	VS	0
		LAXMAN MARANDI SUPDT., ENGR. , BAITARANI IRRIGATION DIVISION, SALAPADA, KEONJHAR		//
101	D-CONTC/16695/2024	ARJUNA KUMAR DASH	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
102	D-CONTC/16698/2024	BASANTA KUMAR CHAKRA	ADV	//
		VS	VS	0

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103	D-CONTC/16701/2024	LAXMAN MARANDI, SUPDT., ENGNR., BAITARANI IRRIGATION DIVISION, SALAPADA, KEONJHAR KAILASH LENKA VS	ADV VS	// // 0
104	D-CONTC/16705/2024	G.MATHIVATHAN, PRINCIPAL SECY., TO GOVT., H AND UD DEPT. PRATAP CHANDRA BHUYAN VS	ADV VS	// // 0
105	D-CONTC/16712/2024	G. MATHIVATHAN, PRINCIPAL SECY., TO GOVT, H AND UD,DEPT. JAYAKUMARI NAIK VS	ADV VS	// // 0
106	D-CONTC/16721/2024	ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS ODISHA TRASURY AND ACCOUNT BHAWAN, BBSR, KHORDHA NARAYANI MOHANTY VS	DAYANIDHI MISHRA VS	// // 0
107	D-CONTC/16722/2024	DR. P.K.MEHERDA, I.A.S. NALINI KANTA PATTANAIK VS	ADV VS	// // 0
108	D-CONTC/16726/2024	ARVIND AGRAWAL, I.A.S. GURUBARI SAHU VS	ADV VS	// // 0
109	D-CONTC/16733/2024	ARVIND AGRAWAL, I.A.S. LALATENDU MOHAPATRA VS	DIBYARANJAN BEHERA VS	// // 0
110	D-CONTC/16735/2024	SIDDHESWAR BALIRAM BONDAR SHIKHA ROY VS	ADV VS	// // 0
111	D-CONTC/16741/2024	SIDHESWAR BALIRAM BONDAR, THE COLLECTOR, BHADRAK BIBEKANANDA DASH VS	ADV VS	// // 0
112	D-CONTC/16744/2024	ARVIND AGRAWAL, I.A.S. PRAKASH CHANDRA PANDA VS	ADV VS	// // 0
113	D-CONTC/16746/2024	RAJESH PRABHAKAR PATIL, PRINCIPAL SECY., TO GOVT., COOPERATION DEPT. DIBENDU KABI VS	ADV VS	// // 0
		RAJESH PRABHAKAR PATIL, PRINCIPAL SECY., TO GOVT., COOPERATION DEPT.		//

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114	D-CONTC/16749/2024	DILLIP KUMAR PRADHAN VS ASHISH KUMAR MOHAPATRA, O.A.S.	ADV VS	// 0 //
115	D-CONTC/16764/2024	PRATAP KISHORE CHOUDHURY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
116	D-CONTC/16767/2024	PRADIPTA KUMAR CHOUDHURY VS UDHAB MAJHI, REGISTRAR OF COOPERATIVE SOCIETIES, BBSR, KHORDHA	ADV VS	// 0 //
117	D-CONTC/16769/2024	DR. J.SOMESWAR RAO VS SHALINI PANDIT	NITISH KUMAR MISHRA VS	// 0 //
118	D-CONTC/16772/2024	DR.PRAFULLA KUMAR PANDA VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY	ADV VS	// 0 //
119	D-CONTC/16774/2024	B.VINOD VS INDRAMANI TRIPATHY, I.A.S.	ADV VS	// 0 //
120	D-CONTC/16776/2024	CHITTARANJAN MALLICK VS USHA PADHEE, I.A.S.	ADV VS	// 0 //
121	D-CONTC/16781/2024	PRASANTA SWAIN VS DEORANJAN SINGH, I.A.S.	ADV VS	// 0 //
122	D-CONTC/16790/2024	UMESH CHANDRA NAYAK VS DR. P.PRADEEP KUMAR PATRO, C.D.M. AND P.H.O., GAJAPATI	ADV VS	// 0 //
123	D-CONTC/16793/2024	SRINIBAS PUROHIT VS DR. V.R.PATI, C.D.M. AND P.H.O., SUBARNAPUR	ADV VS	// 0 //
124	D-CONTC/16794/2024	DUKHISYAM PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
125	D-CONTC/16795/2024	NILANCHAL DASH	SANDHYARANI PANI	//

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		VS	VS	0
126	D-CONTC/16798/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. JAYAPRAKASH PANI	ADV	//
		VS	VS	0
127	D-CONTC/16809/2024	ANU GARG, I.A.S. LINGARAJ BEHERA	ADV	//
		VS	VS	0
128	D-CONTC/16810/2024	ANU GARG, I.A.S. SURENDRA KUMAR ROUT	ADV	//
		VS	VS	0
129	D-CONTC/16820/2024	ANU GARG, I.A.S. PRANATI SAHOO	ADV	//
		VS	VS	0
130	D-CONTC/16822/2024	DR, V.R. PATI, C.D.M AND P.H.O, SUBARNAPUR NIRANJAN SAHU	ADV	//
		VS	VS	0
131	D-CONTC/16826/2024	ASWATHY S, I.A.S. ADHIR KUMAR SWAIN	ADV	//
		VS	VS	0
132	D-CONTC/16828/2024	ANU GARG, I.A.S. RAMAKRUSHNA NAYAK	ADV	//
		VS	VS	0
133	D-CONTC/16838/2024	ANU GARG, I.A.S. LINGARAJ PATTNAIK	ADV	//
		VS	VS	0
134	D-CONTC/16841/2024	DR. AUROBINDA PADHI, I.A.S. SMITA BERUKU	ADV	//
		VS	VS	0
135	D-CONTC/16857/2024	SANJAY KUMAR BANSAL, I.P.S. MAMATA MOHAPATRA	ADV	//
		VS	VS	0
136	D-CONTC/16860/2024	BHABANI SHANKAR CHAYNI, DIRECTOR OF HIGHER EDUCATION ARJUN MOHAN PRUSTI	AMITAV TRIPATHY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/16863/2024	LOPAMUDRA MOHANTY, REGISTRAR, OUAT JOGENDRA PRADHAN VS SHALINI PANDIT, I.A.S.	ADV VS	// // 0 //
138	D-CONTC/16866/2024	CHHAYAMANI MISHRA VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV VS	// // 0 //
139	D-CONTC/16870/2024	BIRAJ KUMAR NAYAK VS ARUN KUMAR SARANGI, I.G. OF POLICE, CUTTACK	NIHAL RATH VS	// 0 //
140	D-CONTC/16877/2024	RAMA CHANDRA NAYAK VS DILIP KUMAR BISWAL, C.D.M AND P.H.O, DHENKANAL	ADV VS	// 0 //
141	D-CONTC/16881/2024	SHRADHANJALI MISHRA VS ASWASTHY S, I.A.S.	ADV VS	// 0 //
142	D-CONTC/16883/2024	RATNAMAYEE BEHERA VS ARAVIND AGARWAL, I.A.S	SUBHASREE MOHANTY VS	// 0 //
143	D-CONTC/16888/2024	JAJNASANI MISHRA VS ARAVIND AGARWAL, I.A.S.	SUBHASREE MOHANTY VS	// 0 //
144	D-CONTC/16891/2024	FOKA CHARAN MAJHI VS JANAK KUMAR NAYAK, TAHASILDAR, BALIAPAL, BALASORE	ADV VS	// 0 //
145	D-CONTC/16910/2024	HRUDANANDA SAHU VS VISHAL SINGH, IAS	ADV VS	// 0 //
146	D-CONTC/16911/2024	PRADEEPTA KISHORE NAYAK VS ANUPAM SAHA, OSEPA, BHUBANESWAR	ADV VS	// 0 //
147	D-CONTC/16916/2024	JAYANTI SETHI VS G.MATHI. VATHANAN, PRINCIPAL SECRETARY AND APPELLATE AUTHORITY	ADV VS	// 0 //

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148	D-CONTC/16918/2024	KUNU NAIK VS ANUPAM SAHA, OSEPA, BHUBANESWAR	ADV VS	// 0 //
149	D-CONTC/16920/2024	MAHENDRA MAHANTA @ MAHENDRA NATH MOHANTA VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	UMAKANTA SAHOO VS	// 0 //
150	D-CONTC/16924/2024	BIBHUDATTA NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
151	D-CONTC/16927/2024	PATITA PABAN PANDA VS ARAVINDA AGARWAL, I.A.S.	ADV VS	// 0 //
152	D-CONTC/16931/2024	CHINTAMANI DASH VS ARAVINDA AGARWAL, I.A.S.	ADV VS	// 0 //
153	D-CONTC/16935/2024	JIBAN KRUSHNA KHATAI VS DASARATHI NAG, COMMISSIONER, EPF, ODISHA	ADV VS	// 0 //
154	D-CONTC/16940/2024	BIPIN BIHARI PANDA VS ARAVINDA AGARWAL, I.A.S.	ADV VS	// 0 //
155	D-CONTC/16941/2024	SWARNALATA DHAL VS ANUPAM SAHA, IAS, OSEPA, BHUBANESWAR	ADV VS	// 0 //
156	D-CONTC/16943/2024	PRAFULLA KUMAR JENA VS ARAVINDA AGARWAL, I.A.S.	ADV VS	// 0 //
157	D-CONTC/16945/2024	JAYASMITA JENA VS RANJITA SAHU, O.A.S	ADV VS	// 0 //
158	D-CONTC/16957/2024	NILAKANTHA BALIARSINGH VS VIR VIKRAM YADAV, IAS	ADV. VS	// 0 //
159	D-CONTC/16963/2024	GANDHARBA CHARAN PATRA	ADV.	//

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		VS	VS	0
160	D-CONTC/16965/2024	SATYABRATA SAHU, IAS SUMITRA SATAPATHY	ADV	//
		VS	VS	0
161	D-CONTC/16967/2024	DR. BIJAYA KUMAR PANIGRAHI, M.D, DIRECTOR OF FW AND H.O.D, BBSR, KHORDHA PADMA LOCHAN MOHANTY	ADV	//
		VS	VS	0
162	D-CONTC/16968/2024	BHABANI SHANKAR CHAYANI, DIRECTOR H.E. DEPT. DURYODHAN JENA	ADV.	//
		VS	VS	0
163	D-CONTC/16970/2024	SATYABRATA SAHU, IAS DURYODHAN NAIK	ADV	//
		VS	VS	0
164	D-CONTC/16972/2024	VISHAL KUMAR DEV, I.A.S. SUDHA RANJAN PANDA	ADV.	//
		VS	VS	0
165	D-CONTC/16973/2024	SATYABRATA SAHU, IAS MANABHANJAN NAIK	ADV	//
		VS	VS	0
166	D-CONTC/16976/2024	VISHAL KUMAR DEV, I.A.S. RAMARANI PATEL	ADV	//
		VS	VS	0
167	D-CONTC/16978/2024	VISHAL KUMAR DEV, I.A.S. PRAFULLA KUMAR GIRI	ADV.	//
		VS	VS	0
168	D-CONTC/16979/2024	SATYABRATA SAHU, IAS CHANDRASEKHAR PATEL	ADV	//
		VS	VS	0
169	D-CONTC/16981/2024	VISHAL KUMAR DEV, I.A.S. BHIMASEN PATEL	ADV	//
		VS	VS	0
170	D-CONTC/16982/2024	VISHAL KUMAR DEV, I.A.S. BIRA KISHOR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0

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171	D-CONTC/16984/2024	ASWATHI S., I.A.S. ALEKHA KUMAR NAIK VS	ADV VS	// // 0
172	D-CONTC/16986/2024	VISHAL KUMAR DEV, I.A.S. BHISMA DEV KALO VS	ADV VS	// // 0
173	D-CONTC/16987/2024	VISHAL KUMAR DEV, I.A.S. MANORAMA KAR VS	KUNAL KUMAR SWAIN VS	// // 0
174	D-CONTC/16989/2024	ASWATHI S., I.A.S. HARIRAM PATEL VS	ADV VS	// // 0
175	D-CONTC/16991/2024	VISHAL KUMAR DEV, I.A.S. DEVENDRA PATEL VS	ADV VS	// // 0
176	D-CONTC/16994/2024	VISHAL KUMAR DEV, I.A.S. ISHWAR CHANDRA PRUSTY VS	KUNAL KUMAR SWAIN VS	// // 0
177	D-CONTC/16996/2024	ASWATHI S., I.A.S. RAMBHABATI NAIK VS	ADV VS	// // 0
178	D-CONTC/16997/2024	VISHAL KUMAR DEV, I.A.S. SURESH CHANDRA NAIK VS	ADV VS	// // 0
179	D-CONTC/17000/2024	VISHAL KUMAR DEV, I.A.S. PRAMODA NAIK VS	ADV VS	// // 0
180	D-CONTC/17001/2024	VISHAL KUMAR DEV, I.A.S. AJAYA KUMAR CHOUDHURY VS	KUNAL KUMAR SWAIN VS	// // 0
181	D-CONTC/17003/2024	ASWATHI S., I.A.S. PURANDAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // 0 //



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182	D-CONTC/17006/2024	HEMANTA SAHU VS JYOTI PRAKASH MISHRA, D.E.E.,BBSR, KHORDHA	ADV VS	// 0 //
183	D-CONTC/17007/2024	SANTILATA BARIK VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
184	D-CONTC/17009/2024	BIKASH CHANDRA PEREI VS GOURIRANI NAIK, D.E.O, KEONJHAR	ADV VS	// 0 //
185	D-CONTC/17010/2024	ANANTA CHARAN BEHERA VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
186	D-CONTC/17011/2024	GYANA RANJAN AMANTA VS DEORANJAN KUMAR SINGH, PRINCIPAL SECY., GOVT., HOME DEPT.	ADV VS	// 0 //
187	D-CONTC/17014/2024	SANDHYARANI DAS VS ASWATHY S, I.A.S.	ADV VS	// 0 //
188	D-CONTC/17015/2024	ABHIMANYU SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
189	D-CONTC/17016/2024	ABHAYA KUMAR SWAIN VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
190	D-CONTC/17017/2024	BADAL KUMAR NAYAK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
191	D-CONTC/17019/2024	LAXMIDHARA BARIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
192	D-CONTC/17021/2024	HEMANTA KUMAR DAS VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
193	D-CONTC/17022/2024	ANJAN KUMAR GAJENDRA	ADV	//

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		VS	VS	0
194	D-CONTC/17023/2024	ASWATHY S, I.A.S. RABINDRA KUMAR BEHERA	ADV	//
		VS	VS	0
195	D-CONTC/17024/2024	ASWATHY S, I.A.S. BANABIHARI MAHANTA	ADV	//
		VS	VS	0
196	D-CONTC/17025/2024	ASWATHY S, I.A.S. SAROJIN TRIPATHY	ADV	//
		VS	VS	0
197	D-CONTC/17027/2024	ASWATHY S, I.A.S. RAMANARAYAN MISHRA	ADV	//
		VS	VS	0
198	D-CONTC/17028/2024	ASWATHY S, I.A.S. DHIRENDRA KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
199	D-CONTC/17029/2024	ASWATHI S., I.A.S. GOPAL KRUSHNA RAY	ADV	//
		VS	VS	0
200	D-CONTC/17031/2024	ASWATHY S, I.A.S. JUDHISTHIRA SWAIN	ADV	//
		VS	VS	0
201	D-CONTC/17032/2024	KISHORE CHANDRA PATASANI, O.P.S., D.C.P, BBSR, KHORDHA MEGHANAD SWAIN	PREMANANDA MOHANTY	//
		VS	VS	0
202	D-CONTC/17033/2024	ASWATHI S., I.A.S. ANITA MANJARI NAYAK	BISWARANJAN DAS	//
		VS	VS	0
203	D-CONTC/17034/2024	DEORANJAN KUMAR SINGH, I.A..S SALILA BEHERA	PREMANANDA MOHANTY	//
		VS	VS	0
204	D-CONTC/17035/2024	ASWATHI S., I.A.S. TANUJA KUMARI NAYAK	P.N.MOHANTY	//
		VS	VS	0

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205	D-CONTC/17036/2024	ASWATHI S., I.A.S. SUSANTA KUMAR SAMANTARAY VS DEORANJAN KUMAR SINGH, I.A..S	BISWARANJAN DAS VS	// // 0 //
206	D-CONTC/17037/2024	DEEPTIMAYEE MOHANTY VS ASWATHI S., I.A.S.	P.N.MOHANTY VS	// // 0 //
207	D-CONTC/17039/2024	MANORANJAN DAS VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //
208	D-CONTC/17040/2024	SABITA KUMARI SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //
209	D-CONTC/17041/2024	DROUPADEE KUMARI SWAIN VS ASWATHI S., I.A.S.	adv. VS	// // 0 //
210	D-CONTC/17042/2024	PRABODHA KUMAR DASH VS ASWATHI S., I.A.S.	adv. VS	// // 0 //
211	D-CONTC/17043/2024	GAGAN BIHARI PANDA VS ASWATHI S., I.A.S.	adv. VS	// // 0 //
212	D-CONTC/17044/2024	PRADEEP KUMAR TUNGA VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //
213	D-CONTC/17045/2024	PRANATI MOHANTY VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //
214	D-CONTC/17046/2024	NIBEDITA SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //
215	D-CONTC/17047/2024	MEGHANAD SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// // 0 //

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216	D-CONTR/11269/2024	JAGADISH PRADHAN VS JOGENDRA MAJHI, O.A.S.	ADV VS	/ /0 0 //
217	D-CRLA/11229/2024	SUSIL MAHANANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /90 /2020 0 //
218	D-CRLA/11291/2024	NIMKA ADINARAYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /145 /2022 0 //
219	D-CRLA/11292/2024 CRLA/342/2024	GOPAL SABAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	GURANDI /83 /2016 PO, CHILDRENS COURT, PARALEKHMUNDI(Gajap GR/0000009/2018
220	D-CRLA/11359/2024	KHAGESWAR KABI VS STATE OF ODISHA(VIG.)	AKSHAYA KUMAR SAHOO VS	CUTTACK VIGILANCE /7 /2013 0 //
221	D-CRLA/11367/2024	SURAJ KUMAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 0 //
222	D-CRLA/11370/2024	MITTAN @ PRADEEP NAYAK @ NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	RENGALI DAM SITE /109 /2014 0 //
223	D-CRLA/11398/2024	MAHESH ATTACKA VS STATE OF ODISHA	ANIIRUDHA DAS VS	K.SINGHPUR /61 /2014 0 //
224	D-CRLA/11444/2024	SONU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	KALPATARU MISHRA VS	JAGATPUR /158 /2015 0 //
225	D-CRLA/11446/2024	KANHA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CAPITAL P.S. /504 /2022 0 //
226	D-CRLA/11447/2024	GANESH SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /3 /2022 0 //
227	D-CRLA/11448/2024	BIPIN BIHARI DAS	SANJIB KUMAR BHANJADEO	DASPALLA /71 /2020

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		VS	VS	()
		STATE OF ODISHA		//
228	D-CRLMA/11301/2024	AZIZ HUSSAIN@AZIZ HASSAN	BHARAT JALLI	MAHILA P.S.(BBSR) /202 /2015
		VS	VS	()
		ROMA DAS MOHAPATRA		//
229	D-CRLMA/11323/2024	SK. HUSSEN	GAGAN BIHARI KHATUA	//
		VS	VS	()
		STATE OF ODISHA		//
230	D-CRLMA/11328/2024	SK.HUSSEN	GAGAN BIHARI KHATUA	//
		VS	VS	()
		STATE OF ODISHA		//
231	D-CRLMC/11223/2024	SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	TALSARA /178 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	D-CRLMC/11231/2024	HRUDANANDA SAHU	ANIMA KUMAR DEI	BALASORE VIGILANCE /22 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
233	D-CRLMC/11235/2024	PRASANJIT RAY	JUGALA KISHORE PANDA	MALKANGIRI /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	D-CRLMC/11237/2024	SUBRAT KUMAR MAHAKUR	ASHIS KUMAR MISHRA	MURIBAHAL /84 /2024
	CRLMC/1276/2024	VS	VS	()
		STATE OF ODISHA		//
235	D-CRLMC/11242/2024	BHUBANANDA DAS	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /25 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
236	D-CRLMC/11247/2024	DILLIP KUMAR ROUSTRAY	MANORANJAN KHATUA	JAGATSINGPUR /289 /2003
		VS	VS	()
		STATE OF ODISHA		//
237	D-CRLMC/11250/2024	BABUNA @ SUSANTA KUMAR SWAIN	SAMARENDRA MOHANTY	PIPLI /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	D-CRLMC/11251/2024	MANOJ KUMAR DAS	ARIJEET MISHRA	JAJPUR ROAD /56 /2020
	CRLMC/1261/2024	VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur )

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239	D-CRLMC/11258/2024	STATE OF ODISHA SASHIKANTA JENA @ GUGU VS	PRANAB RANJAN CHHATOI VS	CT/0000193/2020 JATNI P.S. /102 /2023 ()
240	D-CRLMC/11278/2024	STATE OF ODISHA GYANENDRA BEURA @ GYANA RANJAN @ MITU VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /4 /2021 ()
241	D-CRLMC/11281/2024	STATE OF ODISHA SAHID KHAN @ SAHIL VS	JUGALA KISHORE PANDA VS	// BOUDH /160 /2019 ()
242	D-CRLMC/11284/2024	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
243	D-CRLMC/11287/2024	STATE OF ODISHA SUBHAJANI MOHANTY AJAY NAIK VS	PARTHA SARATHI DAS VS	// BARBIL /184 /2014 ()
244	D-CRLMC/11305/2024	STATE OF ODISHA NARESH NAIK VS	PRADEEP KUMAR PARIDA VS	// KHUNTUNI /31 /2018 ()
245	D-CRLMC/11312/2024	STATE OF ODISHA MANOJ SAHU VS	BHOJARAJ SETH VS	// KOMNA PS /28 /2023 ()
246	D-CRLMC/11314/2024	STATE OF ODISHA RANJAN @ MANORANJAN BHUE @ BHAI VS	KIRTAN DANG VS	// PUNTALA /251 /2022 ()
247	D-CRLMC/11337/2024	STATE OF ODISHA RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// / /0 ()
248	D-CRLMC/11340/2024	STATE OF ODISHA SIBALAL SARAF VS	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /22 /2009 ()
249	D-CRLMC/11344/2024	STATE OF ODISHA SANTOSH KUMAR AGRAWAL VS	SATYA NARAYAN MISHRA 4 VS	// LAKHANA /88 /2023 ()
		STATE OF ODISHA		//

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250	D-CRLMC/11348/2024 CRLMC/1268/2024	SAGAR NAYAK VS STATE OF ODISHA	BUDHIRAM DAS VS	//0 S.D.J.M.,JAJPUR(Jajapur ) CRMC/0000982/2024
251	D-CRLMC/11353/2024	HALADHARA MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS	GHATAGAON /128 /2022 () //
252	D-CRLMC/11363/2024	DIBYAKARNA KESHARI SINGH @ DIBYAKARON KESHARI SINGH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BALIMI /77 /2014 () //
253	D-CRLMC/11383/2024	BIKASH CHANDRA SETHY VS STATE OF ODISHA	ANIRUDHA DAS VS	BARIPADA TOWN /62 /2018 () //
254	D-CRLMC/11391/2024	TRILOCHAN NATH VS STATE OF ODISHA	ANIRUDHA DAS VS	CAPITAL P.S. /11 /2024 () //
255	D-CRLMC/11400/2024	MANJULATA BEHERA VS BISWANATH BEHERA	SUBHENDU KUMAR NAYAK VS	//0 () //
256	D-CRLMC/11403/2024	KEDAR NAYAK @ KEDARNATH NAYAK VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /207 /2007 () //
257	D-CRLMC/11406/2024	BIJAY KUMAR MOHANTY VS FAGU @ NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 () //
258	D-CRLMC/11414/2024	BIJAY KUMAR MOHANTY VS FAGU @ NRUSINGH GH ROUT	PABITRA KUMAR NAYAK VS	//0 () //
259	D-CRLMP/11239/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //
260	D-CRLMP/11246/2024	LAXMI BEHERA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 () //
261	D-CRLMP/11289/2024	RASANANDA SAHOO	KSHIROD KUMAR PAHIL	//0

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		VS	VS	0
262	D-CRLMP/11309/2024	STATE OF ODISHA PALLABI SAHOO	RAKESH KUMAR ROUTRAY	// /0
		VS	VS	0
263	D-CRLMP/11333/2024	STATE OF ODISHA RASHMITA MAHALIK	AMULYA RATNA PANDA	// /0
		VS	VS	0
264	D-CRLMP/11345/2024	STATE OF ODISHA NARENDRA KUMAR PRADHAN	SAROJ KUMAR PADHI	// /0
		VS	VS	0
265	D-CRLMP/11350/2024	STATE OF ODISHA GORI BIBI	KABIR KUMAR JENA	// /0
		VS	VS	0
266	D-CRLMP/11369/2024	DEPUTY COMMISSIONER OF POLICE, CUTTACK TRILOCHAN PARIDA	DURGA PRASAD JENA	// /0
		VS	VS	0
267	D-CRLMP/11377/2024	SUPERINTENDENT OF POLICE SOUMYA RANJAN DAS	DEBASISH PATNAIK	// /0
		VS	VS	0
268	D-CRLMP/11393/2024	THE PRINCIPAL SECRETARY, HOME DEPT., BBSR JHILIMILI DAS	SUSANTA SEKHAR MOHAPATRA	// /0
		VS	VS	0
269	D-CRLMP/11396/2024	STATE OF ODISHA JAGADISH PATRA	SAMVIT MOHANTY	// /0
		VS	VS	0
270	D-CRLMP/11416/2024	STATE OF ODISHA SK. FARKUN ALLI	PRANAYA SWAIN	// /0
		VS	VS	0
271	D-CRLMP/11442/2024	STATE OF ODISHA AZAD CLUB, KALAHANDI	NETRANANDA BISWAL	// /0
		VS	VS	0
272	D-CRLREV/11262/2024	STATE OF ODISHA MANOJ KUMAR MALLIK	NIRAJ KUMAR SETHI	// /0
		VS	VS	0



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273	D-CRLREV/11432/2024	STATE OF ODISHA BHADRAKALI FOODS PVT LTD VS	TUSHAR KANTI SATAPATHY VS	// //0 0
274	D-FAO/16751/2024	ASTASAMBHU TRADERS D.M, NATIONAL INSURANCE CO. L.T.D. VS	PRASANTA KUMAR MAHALI VS	// // 0
275	D-FAO/16835/2024	MAHAMAD YOUNUS THE D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS	SANTOSH KUMAR MOHANTY VS	// // 0
276	D-FAO/16952/2024	MINA DEHURY BAPI KUANR VS	SUVEN KUMAR PANI VS	// // 0
277	D-FAO/16998/2024	UNION OF INDIA PARIMAL SAHA VS	SOURAV SUMAN BHUYAN VS	// // 0
278	D-MACA/16757/2024	SUSMITA SAHA M/S. ORIENTAL INSURANCE CO. L.T.D. VS	PRASANTA KUMAR MAHALI VS	// // 0
279	D-MACA/16783/2024	PRATIMA DASH CHAITANYA MOHANTY VS	KAPILA CHARAN NAYAK VS	// // 0
280	D-MACA/16784/2024	SHRI AURABINDA ASHRAM TRUST, JAGATSINGHPUR SUNIL MOHANTY VS	KAPILA CHARAN NAYAK VS	// // 0
281	D-MACA/16786/2024	AURABINDA ASHRAM TRUST M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS	NAYAN BEHARI DAS VS	// // 0
282	D-MACA/16832/2024	RADHEY ROHIDAS THE D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS	SUBRAT SATPATHY VS	// // 0
283	D-MACA/16897/2024	TITU @ TUTU KHATUA KHIRODINI SUHULA VS	PABITRA KUMAR NAYAK VS	// // 0
		JHADESWAR MEHER		//

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284	D-MATA/16676/2024	SANKAR MAJHI VS RASMITA PUJARI	RAJESH KUMAR MAHAPATRA VS	// 0 //
285	D-MATA/16737/2024	KALYANI ROUT VS RAMESH CHANDRA ROUT	DEBA KUMAR RATH VS	// 0 //
286	D-MATA/16846/2024	MAHATA MENDALI VS SNEHALATA MENDALI	RAMA CHANDRA RATH VS	// 0 //
287	D-MATA/16919/2024	SANTOSH KUMAR DAS VS JYOSHNARANI PATRA	SATYABRATA DASH VS	// 0 //
288	D-MATA/16954/2024	SRADHANJALI MOHARANA VS AJIT KUMAR MOHARANA	ARUN KUMAR DAS 1 VS	// 0 //
289	D-MSA/16814/2024	M/S. ODISHA STATE HOUSING BOARD VS SATYAJIT NAYAK	DILLIP KUMAR PRADHAN VS	// 0 //
290	D-RPFAM/16812/2024	CHANDRASEKHAR MISHRA VS SUSHRI SANGITA RATH	ALOK KUMAR DAS VS	// 0 //
291	D-RPFAM/16852/2024	NIRUPAMA SAHOO VS HIMANSHU KUMAR SAHOO	DHIRENDRA KUMAR DAS VS	// 0 //
292	D-RPFAM/16988/2024	ATUL KUMAR DAS VS BHARATI DAS	SAROJ MOHARANA VS	// 0 //
293	D-RSA/16752/2024	RASHMI RANJAN ROUSTRAY VS CHITTARANJAN MOHANTY	AJIT CHANDRA MOHAPATRA VS	// 0 //
294	D-RSA/16962/2024	SANJAY KUMAR PATTNAIK VS JAYANTI ALAKANANDA	PRANAB KUMAR GHOSE VS	// 0 //
295	D-RSA/16974/2024	KARUNAKAR PRUSTY	SAMIR KUMAR MISHRA	//

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		VS	VS	0
		RUKMANI BEHERA		//
296	D-RVWPET/16834/2024	M/S.ZENITH AGRO FODDS PVT. LTD.	SABITA RANJAN PATNAIK	//
		VS	VS	0
		ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR		//
297	D-RVWPET/16884/2024	MANAGEMENT OF GENERAL MANAGER, DAITARI IRONORE PROJECT	PRASANTA KUMAR KHUNTIA	//
		VS	VS	0
		BIRANCHI PRASAD JENA		//
298	D-RVWPET/16892/2024	NABA KISHORE PRADHAN	ADV	//
		VS	VS	0
		P.O., CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BBSR		//
299	D-RVWPET/16958/2024	NETRA BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		GANESHRAM NAIK		//
300	D-TRP(C)/16729/2024	DR. RASHMI ROUSTRAY	SANGRAM MISHRA	//
		VS	VS	0
		SANTAK MOHANTY		//
301	D-TRP(C)/16775/2024	SUCHARITA SATAPATHY	NIRANJAN PANDA	//
		VS	VS	0
		PRASANTA KUMAR HOTA		//
302	D-TRP(C)/16778/2024	SUCHARITA SATAPATHY	NIRANJAN PANDA	//
		VS	VS	0
		DEBASHIS TRIPATHY		//
303	D-TRP(C)/16785/2024	SURESH CHANDRA SAHOO	PUSPAMITRA MOHAPATRA	//
		VS	VS	0
		SUBHASHREE SUBHASHMITA SUBUDHI		//
304	D-TRP(C)/16871/2024	LAXMI PRIYA NAYAK	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		BASUDEV NAYAK		//
305	D-WA/16696/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
		PITAMBAR MAHANTA		//
306	D-WA/16723/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0

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307	D-WA/16765/2024	NRUSINGHA CHARAN DALEI STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
308	D-WA/16773/2024	BHIMADHAR BEHERA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
309	D-WA/16782/2024	SARAT CHANDRA MUND STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
310	D-WA/16788/2024	PANDULAL BEHERA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
311	D-WA/16813/2024	GOKUL CHARAN BEHERA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
312	D-WA/16815/2024	PARESH KUMAR JENA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ,A.S.C VS	// // 0
313	D-WA/16842/2024	KALIPRASAD SATAPATHI GRAMA PANCHAYAT HIGH SCHOOL DHANGADADIHA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	D-WA/16855/2024	STATE OF ODISHA CHIEF EXECUTIVE OFFICER, (TPSODL), CORPORATE OFFICE, KAMAPALLI VS	ANINDYA KUMAR MISHRA VS	// // 0
315	D-WA/16859/2024	GIRIDHARI MAHAPATRA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
316	D-WA/16882/2024	BHUPEN KUMAR ACHARYA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // 0
317	D-WA/16896/2024	DR. SUJATA MOHANTY STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY,A.G.A VS	// // 0
		BIBHUTI BHUSAN MISHRA		//

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318	D-WA/16904/2024	STATE OF ODISHA VS PURNA CHANDRA SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
319	D-WA/17008/2024	DEBAKANTA ROUT VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
320	D-WP(C)/16677/2024	PRADIPTA KUMAR DIANI VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
321	D-WP(C)/16678/2024	ANUPAMA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
322	D-WP(C)/16679/2024	JAGADISA HALABA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
323	D-WP(C)/16680/2024	BRAHMANANDA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
324	D-WP(C)/16682/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
325	D-WP(C)/16685/2024 WP(C)/9146/2024	MANAS MAHANANDIA VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
326	D-WP(C)/16687/2024 WP(C)/9149/2024	ALOK KUMAR PATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
327	D-WP(C)/16692/2024 WP(C)/9230/2024	PARAMANANDA DALAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
328	D-WP(C)/16693/2024	MOHAN CHARAN NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	D-WP(C)/16694/2024	SUBHASHREE PANDA	MANAS PATI	//

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		VS	VS	0
330	D-WP(C)/16697/2024	ZONAL MANAGER, UCO BANK ZONAL OFFICE, BALASORE UDAYA SANKAR SWAIN	ANUP KUMAR PATTNAIK	//
		VS	VS	0
331	D-WP(C)/16699/2024	STATE OF ODISHA JAGADISH BARAL	ANUP KUMAR PATTNAIK	//
		VS	VS	0
332	D-WP(C)/16700/2024	STATE OF ODISHA BALMIKI PADHY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
333	D-WP(C)/16702/2024	STATE OF ODISHA ANADI CHARAN NAYAK	KUNJA SUNDAR DAS	//
		VS	VS	0
334	D-WP(C)/16703/2024	STATE OF ODISHA LANDA SUBA REDDY	ASHOK KUMAR DAS	//
		VS	VS	0
335	D-WP(C)/16704/2024	ADDITIONAL COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM HARIHARA SAHOO	JAYANANDA JENA	//
		VS	VS	0
336	D-WP(C)/16706/2024	STATE OF ODISHA HADIBANDHU MISHRA	JAYANANDA JENA	//
		VS	VS	0
337	D-WP(C)/16708/2024	STATE OF ODISHA SAILENDRA KUMAR SWAIN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
338	D-WP(C)/16709/2024	HARAPRIYA PARIDA @ SWAIN LANDA SUBA REDDY	ASHOK KUMAR DAS	//
		VS	VS	0
339	D-WP(C)/16711/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM LANDA SUBA REDDY	ASHOK KUMAR DAS	//
		VS	VS	0
340	D-WP(C)/16713/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM JYOTI PRAKASH RANA	SAILABALA JENA	//
		VS	VS	0

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341	D-WP(C)/16714/2024	STATE OF ODISHA JITENDRA TRIPATHY VS SUSMITA TRIPATHY	GOPAL KRUSHNA MOHANTY VS	// // 0 //
342	D-WP(C)/16715/2024	P.RAMA RAO VS ADDITIONAL COMMNR OF SETTLEMENT AND CONSOLIDATION , GANJAM	ASHOK KUMAR DAS VS	// 0 //
343	D-WP(C)/16716/2024	MANOJ KUMAR PATEL VS UNION OF INDIA	ANUP KUMAR PATTNAIK VS	// 0 //
344	D-WP(C)/16718/2024	PABITRA KUMAR BARIK VS MANISHA SUBUDHI	MANAS RANJAN DHAL VS	// 0 //
345	D-WP(C)/16719/2024	AMIYA BHUSAN SETHY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
346	D-WP(C)/16720/2024	UDAYANATH SETHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
347	D-WP(C)/16724/2024	PANKAJINI MAJHI VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
348	D-WP(C)/16725/2024 WP(C)/9180/2024	SHYAM SUNDAR DASH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
349	D-WP(C)/16727/2024	AMARESH RATH VS STATE OF ODISHA	AUMKAR MISHRA VS	// 0 //
350	D-WP(C)/16728/2024 WP(C)/9151/2024	BINOD RANA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
351	D-WP(C)/16730/2024	KUNTALA SWAIN VS STATE OF ODISHA	GAYANA RANJAN NAYAK VS	// 0 //

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352	D-WP(C)/16731/2024 WP(C)/9150/2024	DIPTANSU BHUSAN PATI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
353	D-WP(C)/16732/2024	ANGURBALA NAYAK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// 0 //
354	D-WP(C)/16734/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
355	D-WP(C)/16736/2024	MINATI PATTANAİK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
356	D-WP(C)/16738/2024	RASHMI RANJITA DAS VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
357	D-WP(C)/16739/2024	TARACHAND SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
358	D-WP(C)/16742/2024	SASMITA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
359	D-WP(C)/16745/2024	JYOTI SWAIN VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
360	D-WP(C)/16747/2024 WP(C)/9171/2024	SARAT KUMAR KHANDA VS THE SECY. OSSSC, BBSR	SATYABRATA MOHANTY VS	// 0 //
361	D-WP(C)/16750/2024 WP(C)/9172/2024	NILANCHAL SABAT VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
362	D-WP(C)/16753/2024	NASIR AHEMAD VS KHIROD KUMAR MOHAPATRA	KALU CHARAN SWAIN VS	// 0 //
363	D-WP(C)/16754/2024	SUVAJEET SAHOO	TRILOCHAN NANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/16755/2024	ABHISEK ROUT	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/16756/2024	CHINMAYEE BARIK	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/16758/2024	BRAHMANANDA SAHU	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/16759/2024	PITAMBER MISHRA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		ADDL. SUB COLLECTOR, BBSR		//
368	D-WP(C)/16760/2024	DAMODAR SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/16761/2024	PRANTIKA KUMAR SUTAR	AMIYA KUMAR TARAI	//
	WP(C)/9187/2024	VS	VS	0
		THE STATE OF ODISHA		//
370	D-WP(C)/16763/2024	SACHIDANANDA PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/16766/2024	SUJATA PRADHAN	TUSAR KUMAR MISHRA	//
		VS	VS	0
		UDAYA NATH PRADHAN		//
372	D-WP(C)/16768/2024	KALINGA KESHARI MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/16770/2024	ANJULATA BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/16771/2024	JAGANNATH BEHERA	RAMDAS ACHARY	//
		VS	VS	0

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375	D-WP(C)/16777/2024	STATE OF ODISHA JATIA NAHAK VS	BIJAYA KUMAR BEHERA I VS	// // 0
376	D-WP(C)/16779/2024	STATE OF ODISHA MANORAMA SWAIN VS	SAMEER KUMAR DAS VS	// // 0
377	D-WP(C)/16780/2024	STATE OF ODISHA JAVED MOHAMMED VS	ABINASH ROUTRAY VS	// // 0
378	D-WP(C)/16787/2024	STATE OF ODISHA HIREN PATEL VS	SUDHIR KUMAR MALLICK VS	// // 0
379	D-WP(C)/16789/2024	STATE OF ODISHA DAMODAR ROUT VS	AJAYA KUMAR NAYAK VS	// // 0
380	D-WP(C)/16791/2024	STATE OF ODISHA HITESH KUMAR CHALAN VS	SWAPNIL ROY VS	// // 0
381	D-WP(C)/16792/2024	STATE OF ODISHA MILLAN PRASAD MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // 0
382	D-WP(C)/16796/2024	STATE OF ODISHA CHANDRAMA BEHERA VS	JUDHISTHIR SAHOO VS	// // 0
383	D-WP(C)/16797/2024	STATE OF ODISHA BAISHNAB CHARAN ACHARYA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
384	D-WP(C)/16799/2024	STATE OF ODISHA BHAKTARAM PRADHAN VS	BHOJARAJ SETH VS	// // 0
385	D-WP(C)/16800/2024	STATE OF ODISHA KANHU CHARAN BEHERA VS COLLECTOR AND D.M, BARGARH	BHOJARAJ SETH VS	// // 0 //

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386	D-WP(C)/16801/2024	JITENDRA KUMAR RAUL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
387	D-WP(C)/16802/2024	ABHIRAM JENA VS PRINCIPAL SECRETARY, H AND UD DEPT., GOVT., BBSR, KHURDA	BIDYADHAR MANSING VS	// 0 //
388	D-WP(C)/16804/2024	BUTI DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
389	D-WP(C)/16805/2024	TAPA BARIHA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
390	D-WP(C)/16806/2024	M/S. MAA DURGA CONSTRUCTIONS, JHARSUGUDA VS DY. COMMNR. GST AND CENTRAL EXCISE, JHARSUGUDA	ZENISH MARY WALLACE VS	// 0 //
391	D-WP(C)/16807/2024	SAMARJEET PATNAIK VS THE COMMNR., CGST AND CENTRAL EXCISE, ROURKELA COMMNR., ROURKELA, SUNDARGARH	RAMESH CHANDRA JENA VS	// 0 //
392	D-WP(C)/16808/2024	CHANDRASEKHAR ROUT VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
393	D-WP(C)/16811/2024	THE EXECUTIVE ENGINEER, ELECTRICAL, TPSODL, GANJAM VS DURGA PRASAD SAHU	SURESH CHANDRA DASH VS	// 0 //
394	D-WP(C)/16816/2024	SRUTILATA BISHI VS THE COMMNR. OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
395	D-WP(C)/16817/2024	SANJAYA KUMAR PANDA VS THE COMMNR. OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
396	D-WP(C)/16818/2024	LAXMI SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
397	D-WP(C)/16819/2024	MANORANJAN DORA	SARATHI JYOTI MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/16821/2024	ANIL KUMAR VEGAD	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/16824/2024	SATYABHAMA DEVI WELFARE TRUST, BHUBANESWAR, KHURDA	GOPINATH MISHRA	//
		VS	VS	0
		DIRECTOR OF ESTATE-CUM-ADDITIONAL SECY., BBSR,KHURDA		//
400	D-WP(C)/16825/2024	CHHABI BEHERA	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/16827/2024	GANESWAR MALIK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/16829/2024	JYOTIRANJAN BISWAL	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/16830/2024	PUSHPA AGARWAL	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE REGIONAL DIRECTOR, RBI. BBSR		//
404	D-WP(C)/16831/2024	NABIN CHANDRA MANDAL	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/16833/2024	AHALYARANI SAMANTA	ANANGA KUMAR OTTA	//
		VS	VS	0
		AJIT MOHANTY		//
406	D-WP(C)/16837/2024	M/S.MAA TARINI BASTRALAYA, BHUBANESWAR	SANDEEP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/16839/2024	SUSHANTA KUMAR RATH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/16840/2024	SIBO RAM PANDA	UPENDRA KUMAR SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-WP(C)/16843/2024	STATE OF ODISHA JYOSTNARANI PADHAN VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// // 0 //
410	D-WP(C)/16844/2024	SUMATI PRADHAN VS STATE OF ODISHA PRABHAKAR PATNAIK	SANTOSH KUMAR MAHANTY VS	// 0 //
411	D-WP(C)/16845/2024	STATE OF ODISHA PRABHAKAR PATNAIK VS STATE OF ODISHA PRAKASH CHANDRA GAJIBILI	UPENDRA KUMAR SAMAL VS	// 0 //
412	D-WP(C)/16847/2024	STATE OF ODISHA PRAKASH CHANDRA GAJIBILI VS STATE OF ODISHA NILAKANTHA GOUDA	UPENDRA KUMAR SAMAL VS	// 0 //
413	D-WP(C)/16848/2024	STATE OF ODISHA NILAKANTHA GOUDA VS STATE OF ODISHA SUMIT KUMAR DAS	UPENDRA KUMAR SAMAL VS	// 0 //
414	D-WP(C)/16849/2024	STATE OF ODISHA SUMIT KUMAR DAS VS ODISHA POWER TRANSMISSION CORPORATION LTD, BBSR	GOKULANANDA PARIDA VS	// 0 //
415	D-WP(C)/16850/2024	PRADIP KUMAR MANGARAJ VS STATE OF ODISHA DAMODAR PATRA	SUSANTA KUMAR LENKA VS	// 0 //
416	D-WP(C)/16851/2024	STATE OF ODISHA DAMODAR PATRA VS STATE OF ODISHA LAXMIDHAR DASH	UPENDRA KUMAR SAMAL VS	// 0 //
417	D-WP(C)/16853/2024	STATE OF ODISHA LAXMIDHAR DASH VS STATE OF ODISHA SANTOSH PRADHAN	SUKANTA KUMAR MISHRA VS	// 0 //
418	D-WP(C)/16854/2024	STATE OF ODISHA SANTOSH PRADHAN VS UNION OF INDIA DHARAMSINGH BAGARTY	MADHUMITA PANDA VS	// 0 //
419	D-WP(C)/16856/2024	UNION OF INDIA DHARAMSINGH BAGARTY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //

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420	D-WP(C)/16858/2024	HIREN PATEL VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
421	D-WP(C)/16861/2024	GITA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
422	D-WP(C)/16862/2024	NARENDRA KUMAR PRUSTY VS UNION OF INDIA	ROHIT RANJAN RAY VS	// 0 //
423	D-WP(C)/16864/2024	PHULA BHOLA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
424	D-WP(C)/16865/2024	SHIBAJI CHARAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/16867/2024	RENUBALA DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
426	D-WP(C)/16868/2024	SHREEKANTA DAS VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
427	D-WP(C)/16869/2024	GOUTAM SIDDIQUE VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
428	D-WP(C)/16872/2024	BABAJI RANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
429	D-WP(C)/16873/2024	PUSPANJALI SAMAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
430	D-WP(C)/16874/2024	HRUSIKESH RANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
431	D-WP(C)/16876/2024	VIKASH AGARWAL	DEEPALI MAHAPATRA	//

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		VS	VS	0
432	D-WP(C)/16878/2024	SUSHREE SUMAN DASH GOURI SANKAR MAHARANA	ACHYUTA NANDA ROUTRAY	//
		VS	VS	0
433	D-WP(C)/16880/2024	FOOD CORPORATION OF INDIA, NEW DELHI M/S.HINDUSTAN STEELWORKS CONSTRUCTION LTD, KOLKATA	SAROJ KUMAR DAS	//
		VS	VS	0
434	D-WP(C)/16885/2024	MICRO SMALL AND ENTERPRISES FACILITATION COUNCIL, SUNDERGARH DILLIP KUMAR MISHRA	NIHAL RATH	//
		VS	VS	0
435	D-WP(C)/16886/2024	INSTITUTE OF MATHEMATIC AND APPLICATIONS, BBSR PRASANTA KUMAR SAHU	SADASIVA PATRA (1)	//
		VS	VS	0
436	D-WP(C)/16887/2024	STATE BANK OF INDIA, MUMBAI SUNIL KUMAR PATTANAİK	SUBHADUTTA ROUTRAY	//
		VS	VS	0
437	D-WP(C)/16889/2024	STATE OF ODISHA SASIKANTA SAHOO	NIHAL RATH	//
		VS	VS	0
438	D-WP(C)/16890/2024	STATE OF ODISHA SUSANTA KUMAR DAS	SADASIVA PATRA (1)	//
		VS	VS	0
439	D-WP(C)/16893/2024	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
440	D-WP(C)/16894/2024	STATE OF ODISHA PURNA CHANDRA MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
441	D-WP(C)/16895/2024	STATE OF ODISHA LT. COL. SONALI RATH	DEEPALI MAHAPATRA	//
		VS	VS	0
442	D-WP(C)/16898/2024	STATE OF ODISHA PINTU PANI	SUBHASREE MOHANTY	//
		VS	VS	0

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443	D-WP(C)/16899/2024	STATE OF ODISHA JANAKI DAS VS	PRAHALLAD KUMAR SINHA VS	// // 0
444	D-WP(C)/16900/2024	STATE OF ODISHA BIDUBHUSAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
445	D-WP(C)/16901/2024	STATE OF ODISHA BISWANATH BARIK VS	DHARMENDRA SETHY VS	// // 0
446	D-WP(C)/16902/2024	STATE OF ODISHA SHRINIVAS PATHI SHARMA VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
447	D-WP(C)/16905/2024	STATE OF ODISHA MADHU ROURAY VS	NILAKANTHA JUHARSINGH VS	// // 0
448	D-WP(C)/16906/2024	STATE OF ODISHA SUKANTI BHOL VS	ABHILASH MISHRA VS	// // 0
449	D-WP(C)/16907/2024	STATE OF ODISHA RATIKANTA BHUYAN VS	GAGAN BIHARI SINGH VS	// // 0
450	D-WP(C)/16909/2024	STATE OF ODISHA SWARUP CHANDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
451	D-WP(C)/16912/2024	STATE OF ODISHA RAMESHWAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
452	D-WP(C)/16913/2024	STATE OF ODISHA ASHITA DASH VS	UTKAL KESHARI NAYAK VS	// // 0
453	D-WP(C)/16914/2024	PRABHUDATTA PANDA JASHOBANTY BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// // 0 //



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454	D-WP(C)/16915/2024	RASHMIRANJAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
455	D-WP(C)/16917/2024	PUSPA DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
456	D-WP(C)/16921/2024	SEBATI JENA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
457	D-WP(C)/16922/2024	SATADAL TALUKDAR VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
458	D-WP(C)/16923/2024	BIRAKISHORE RAM VS ADDITIONAL COMMNR, SETTLEMENT AND CONSOLIDATION, KEONJHAR	SOUMYA MISHRA VS	// 0 //
459	D-WP(C)/16925/2024	ARJUN DAS VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
460	D-WP(C)/16928/2024	IPSITA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
461	D-WP(C)/16929/2024	ADYASHA ROUT VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
462	D-WP(C)/16930/2024	MANMOHAN PATI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
463	D-WP(C)/16932/2024	SANJAY KUMAR SAHU VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
464	D-WP(C)/16933/2024	FAKIR BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
465	D-WP(C)/16934/2024	PRAKASH CHANDRA PRADHAN	MANOJ KUMAR PATI	//

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		VS	VS	0
466	D-WP(C)/16936/2024	THE TAHASILDAR, BBSR RAJENDRA KUMAR SINGH	MANAS KUMAR CHAND	//
		VS	VS	0
467	D-WP(C)/16938/2024	STATE OF ODISHA YAJNASANI BISWAL	ALOK KUMAR PANDA	//
		VS	VS	0
468	D-WP(C)/16939/2024	STATE OF ODISHA RANKA PRADHAN	PRONOY MOHANTY	//
		VS	VS	0
469	D-WP(C)/16942/2024	STATE OF ODISHA PRADOSH KUMAR RAY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
470	D-WP(C)/16944/2024	STATE OF ODISHA RAMESH CHANDRA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
471	D-WP(C)/16947/2024	STATE OF ODISHA UMESH CHANDRA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
472	D-WP(C)/16948/2024	STATE OF ODISHA M/S. LAXMI CONSTRUCTION, ODISHA.	KAJAL SAHOO	//
		VS	VS	0
473	D-WP(C)/16949/2024	STATE TAX OFFICER, CT AND GST CIRCLE, BARBIL. KRISHNAKANTA DAS	RASHMI RANJAN SWAIN	//
		VS	VS	0
474	D-WP(C)/16950/2024	UNION BANK OF INDIA, PURI DAMBARUDHAR NAYAK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
475	D-WP(C)/16951/2024	STATE OF ODISHA KRUPATI SETHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
476	D-WP(C)/16953/2024	STATE OF ODISHA DEBAR TANDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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477	D-WP(C)/16955/2024	STATE OF ODISHA PITABAS BAGARTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
478	D-WP(C)/16956/2024	STATE OF ODISHA M/S. PADMA SILK PALACE, GANJAM VS	TUNA SAHU VS	// // 0
479	D-WP(C)/16959/2024	THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK GOKULA CHANDRA KHILLAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
480	D-WP(C)/16960/2024	STATE OF ODISHA SANJUKTA MOHANTY VS	DEEPANKAR PANIGRAHY VS	// // 0
481	D-WP(C)/16961/2024	STATE OF ODISHA DR. SAMITARANI MOHANTY VS	MANMAYA KUMAR DASH VS	// // 0
482	D-WP(C)/16964/2024	STATE OF ODISHA BALARAM MISHRA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
483	D-WP(C)/16969/2024	LAND ACQUISITION OFFICER-CUM-COLLECTOR,BHADRAK HEMSAGAR NAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
484	D-WP(C)/16971/2024	STATE OF ODISHA BIJAYA KUMAR ACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
485	D-WP(C)/16975/2024	STATE OF ODISHA JITENDRA PRASAD SAHOO VS	BHABANI SANKAR DAS VS	// // 0
486	D-WP(C)/16977/2024	REGIONAL CHIEF OFFICER, HPCL, KHURDA RABINDRA KUMAR SENAPATI VS	DEBASIS SAHOO VS	// // 0
487	D-WP(C)/16980/2024	STATE OF ODISHA A.O.CUM DIVISIONAL MANAGER, CANARA BANK VS	BIBEKANANDA UDGATA VS	// // 0
		THE COLLECTOR AND D.M. MAYURBHANJ		//

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488	D-WP(C)/16983/2024	ARUN KUMAR BISWAL VS COLLECTOR, ANGUL	DEBENDRA KUMAR SAHOO VS	// 0 //
489	D-WP(C)/16985/2024	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
490	D-WP(C)/16990/2024	GOVIND NAG VS STATE OF ODISHA	JAMINIKANTA DAS VS	// 0 //
491	D-WP(C)/16992/2024	MALAY PANI VS STATE OF ODISHA	SARADA DASH VS	// 0 //
492	D-WP(C)/16993/2024	M/S.NIKHILEWSWAR SAHOO VS JOINT COMMISSIONER OF STATE TAX (APPEAL)	ITISHREE TRIPATHY VS	// 0 //
493	D-WP(C)/16995/2024	BABINA MOHANTY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
494	D-WP(C)/16999/2024	MAA VAISHNODEVI NURSING COLLEGE, BALASORE VS REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE	OM SWARUP VS	// 0 //
495	D-WP(C)/17002/2024	MAA DHAKULEI GRAMYA UNNAYAN COMMITTEE, CUTTACK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
496	D-WP(C)/17004/2024	MAMATA SIMINAKIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
497	D-WP(C)/17005/2024	M/S.MAA MANGALA CONTRUCTION, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	ITISHREE TRIPATHY VS	// 0 //
498	D-WP(C)/17012/2024	JAGADISH CHANDRA SISA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
499	D-WP(C)/17013/2024	PRAFULLA KUMAR DAS	RABI NARAYAN BEHERA	//

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		VS	VS	()
		STATE OF ODISHA		//
500	D-WP(C)/17018/2024	RABINDRA TARAI	GANGADHAR SAMAL	//
		VS	VS	()
		STATE OF ODISHA		//
501	D-WP(C)/17020/2024	NAJMA BIBI @BEGUM	RUDRA NARAYAN PARIJA	//
		VS	VS	()
		STATE OF ODISHA		//
502	D-WP(C)/17026/2024	MARKAT KESHARI RAY	LAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
503	D-WP(C)/17030/2024	DAYANIDHI NANDA GOSWAMI	LAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
504	D-WPCRL/11412/2024	BISHNU PRIYA DAS	HRUDANANDA MOHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
505	D-ABLAPL/11224/2024	JABAHARLAL PRADHAN	PRAHALLAD SAHU	BOUDH /88 /2024
		VS	VS	()
		STATE OF ODISHA		//
506	D-ABLAPL/11226/2024	BISHNU @ PRAKASH KUMAR BEHURA	UTKAL KESHARI NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
507	D-ABLAPL/11227/2024	BABUL SENAPATI	SUBHRA NARAYAN GAYA	ASTARANGA /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	D-ABLAPL/11228/2024	CLAIMAN TANDI	DWIT DAVID PHILIP	KESINGA /240 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	D-ABLAPL/11230/2024	JALESWAR NAIK @ SIBU @ SIBU MALLICK	MAHES DAS	BHARATPUR PS /214 /2024
		VS	VS	()
		STATE OF ODISHA		//
510	D-ABLAPL/11232/2024	SUKANTI NAIK	BIJAYA KUMAR SAHOO	ODAGAON /261 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/11236/2024	STATE OF ODISHA BALIA SASMAL @ BALIA SWAIN VS	BIBHU PRASAD MISHRA VS	// CDA-II /41 /2024 ()
512	D-ABLAPL/11238/2024	STATE OF ODISHA DHARANIDHAR JUAD VS	MOHENDRA KUMAR MOHAPATRO VS	// BHAWANIPATNA SADAR /500 /2023 ()
513	D-ABLAPL/11240/2024	STATE OF ODISHA SEIKH SITARULLA VS	ANANTA NARAYAN PATTANAYAK VS	// BADAMBADI /100 /2024 ()
514	D-ABLAPL/11241/2024	STATE OF ODISHA JANMA JAYA BARAL VS	SARADA PRASAD DASH VS	// RAMACHANDI /18 /2024 ()
515	D-ABLAPL/11243/2024	STATE OF ODISHA PRAKASH BEHERA VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /100 /2024 ()
516	D-ABLAPL/11244/2024	STATE OF ODISHA MADHUSUDAN ROUT VS	ARIJEET MISHRA VS	// PANIKOILI /186 /2024 ()
517	D-ABLAPL/11249/2024	STATE OF ODISHA SUDARSAN PRUSTY VS	KALI PRASAD MOHANTY VS	// BALANGA /82 /2024 ()
518	D-ABLAPL/11252/2024	STATE OF ODISHA ROHAN RANJAN ROUT @ ROHAN ROUT @ SONU VS	SAKTI PRASAD DAS VS	// INFOCITY PS /142 /2024 ()
519	D-ABLAPL/11253/2024	STATE OF ODISHA DILIP KUMAR ROUT VS	SAKTI PRASAD DAS VS	// INFOCITY PS /142 /2024 ()
520	D-ABLAPL/11255/2024	STATE OF ODISHA DEEPAK KUMAR SABAT VS	PRANAB RANJAN CHHATOI VS	// KRUSHNA PRASAD /83 /2023 ()
521	D-ABLAPL/11259/2024	STATE OF ODISHA BISWA RANJAN PAL VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// CHANDRASEKHARPUR /40 /2024 () //

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522	D-ABLAPL/11265/2024	NARESH MEHER VS STATE OF ODISHA	BALGOPAL MISHRA VS	TELKOI /143 /2024 () //
523	D-ABLAPL/11267/2024	L. SANJAY @ SANJAY LALAN VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	RAGHUNATHPALI /200 /2024 () //
524	D-ABLAPL/11268/2024	PURNA CHANDARA SAMAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK SADAR /195 /2024 () //
525	D-ABLAPL/11270/2024	CHINMAYA SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /139 /2024 () //
526	D-ABLAPL/11272/2024	SOUMYA RANJAN PAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK SADAR /195 /2024 () //
527	D-ABLAPL/11273/2024	CHARAN MAJHI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KUJANGA /164 /2024 () //
528	D-ABLAPL/11279/2024	DHANURJAYA GOUDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /119 /2024 () //
529	D-ABLAPL/11280/2024	AMEET KUMAR JENA @ AMIT KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	TOMANDO /107 /2024 () //
530	D-ABLAPL/11293/2024	NARENDRA BARIHA @ ADPATA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /100 /2024 () //
531	D-ABLAPL/11296/2024	GANESH NAYAK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //
532	D-ABLAPL/11297/2024	HRUDANANDA ROUT @ DHANESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //
533	D-ABLAPL/11298/2024	MADHU NAIK @ MADHU SUDAN NAYAK	PRATAP KUMAR NAYAK	LAHUNIPADA /87 /2024

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		VS	VS	()
534	D-ABLAPL/11300/2024	STATE OF ODISHA KAILASH MALLIK	DEEPAK KU SAHOO	// MARSHAGHAI /84 /2024
		VS	VS	()
535	D-ABLAPL/11303/2024	STATE OF ODISHA MALATI MOHAPATRA	DEEPAK KU SAHOO	// MARSHAGHAI /80 /2024
		VS	VS	()
536	D-ABLAPL/11304/2024	STATE OF ODISHA SK GUDA @ SK TAUSIF IQBAL	HAJI SK ABDULISTAR	// KHANTAPADA /284 /2006
		VS	VS	()
537	D-ABLAPL/11306/2024	STATE OF ODISHA TITU MOHAPATRA	DEEPAK KU SAHOO	// MARSHAGHAI /80 /2024
		VS	VS	()
538	D-ABLAPL/11308/2024	STATE OF ODISHA DINABANDHU PATRA	RABI NARAYAN MOHANTY	// DELANGA /112 /2024
		VS	VS	()
539	D-ABLAPL/11310/2024	STATE OF ODISHA AHALYA SWAIN @ SHINU	RAKESH KUMAR ROUSTRAY	// MADHUPATNA /114 /2024
		VS	VS	()
540	D-ABLAPL/11311/2024	STATE OF ODISHA SUSANTA KUMAR JENA	RAKESH KUMAR ROUSTRAY	// MADHUPATNA /114 /2024
		VS	VS	()
541	D-ABLAPL/11313/2024	STATE OF ODISHA RUDRA NARAYAN PRADHAN	SUJIT SATAPATHY	// JAGATSINGPUR /271 /2024
		VS	VS	()
542	D-ABLAPL/11317/2024	STATE OF ODISHA BULU CHOUDHURI	SANJAY KUMAR PRADHAN	// K.NUAGAON /29 /2024
		VS	VS	()
543	D-ABLAPL/11318/2024	STATE OF ODISHA AMLAN JYOTI MISHRA	SUSAMPAD HOTA	// ATHAMALLIK /143 /2024
		VS	VS	()
544	D-ABLAPL/11321/2024	STATE OF ODISHA BABU @ SMRUTIRANJAN PANDA	SAMBIT BISWAL	// KUJANGA /155 /2024
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :15/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/11329/2024	STATE OF ODISHA DHUBALESWAR BAG VS	KIRTAN DANG VS	// PUINTALA /97 /2020 ()
546	D-ABLAPL/11330/2024	STATE OF ODISHA PRADIPTA JENA @ PRADIPTA KUMAR JENA VS	SATYAJEET ROUT VS	// BINJHARPUR /196 /2024 ()
547	D-ABLAPL/11331/2024	STATE OF ODISHA RASHMITA MAHALLIK VS	AMULYA RATNA PANDA VS	// GOPALPUR /53 /2024 ()
548	D-ABLAPL/11334/2024	STATE OF ODISHA SOMNATH BEHERA VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /118 /2024 ()
549	D-ABLAPL/11335/2024	STATE OF ODISHA SUDAM DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /169 /2023 ()
550	D-ABLAPL/11336/2024	STATE OF ODISHA PRATAP KUMAR SAMAL VS	SURYANARAYAN BISWAL VS	// BHUBANESWAR VIGILANCE /34 /2021 ()
551	D-ABLAPL/11338/2024	REPUBLIC OF INDIA BISHNUBRATA MANGARAJ VS	BIDYADHAR MANSING VS	// JATNI P.S. /118 /2024 ()
552	D-ABLAPL/11339/2024	STATE OF ODISHA DINABANDHU JENA VS	ACHYUTANANDA PATTANAİK VS	// BAGHAMARI /36 /2024 ()
553	D-ABLAPL/11341/2024	STATE OF ODISHA DEEPAK KUMAR VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /283 /2022 ()
554	D-ABLAPL/11342/2024	STATE OF ODISHA UMAKANTA OJHA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /215 /2024 ()
555	D-ABLAPL/11343/2024	STATE OF ODISHA ATISH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /210 /2022 () //

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/11346/2024	TIPU @ DEEPAK KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /108 /2024 () //
557	D-ABLAPL/11347/2024	RAKESH SAHU VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KESINGA /130 /2024 () //
558	D-ABLAPL/11351/2024	PRABIN PATRO VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	NALCO /181 /2021 () //
559	D-ABLAPL/11354/2024	G. SURESH RAO VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	DIGAPAHANDI /96 /2024 () //
560	D-ABLAPL/11362/2024	RAJA @ RAJKISHORE DAS @ RAJ KISHOR DASH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	PURI SADAR /33 /2020 () //
561	D-ABLAPL/11366/2024	BALARAM PRADHAN VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	HANDAPA /128 /2024 () //
562	D-ABLAPL/11371/2024	GOPAL CHANDRA PATRA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /147 /2023 () //
563	D-ABLAPL/11372/2024	KRUSHNA PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	Judambo /6 /2023 () //
564	D-ABLAPL/11373/2024	NARAYAN KHARA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /78 /2024 () //
565	D-ABLAPL/11375/2024	SUJIT KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GONDIA /125 /2024 () //
566	D-ABLAPL/11378/2024	DUKHIRAM BADSETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /37 /2024 () //
567	D-ABLAPL/11382/2024	SUDHAKAR ROUL	BISHWA RANJAN SAHU	BANKI /106 /2024

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	D-ABLAPL/11384/2024	RANJAN KUMAR SAHOO	BISHWA RANJAN SAHU	BANKI /106 /2024
		VS	VS	()
		STATE OF ODISHA		//
569	D-ABLAPL/11385/2024	NILAMANI BEHERA	BISHWA RANJAN SAHU	BANKI /106 /2024
		VS	VS	()
		STATE OF ODISHA		//
570	D-ABLAPL/11387/2024	NILU MOHAN SAHOO	BISHWA RANJAN SAHU	BANKI /106 /2024
		VS	VS	()
		STATE OF ODISHA		//
571	D-ABLAPL/11388/2024	SHATRUGHAN MALLIK	ABHIJIT DAS	PATTAMUNDAI /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	D-ABLAPL/11389/2024	DILLIP SAHOO	BISHWA RANJAN SAHU	BANKI /106 /2024
		VS	VS	()
		STATE OF ODISHA		//
573	D-ABLAPL/11390/2024	KHAGESWAR GOCHHAYAT	PRAFULLA KUMAR BISWAL	AUL /185 /2024
		VS	VS	()
		STATE OF ODISHA		//
574	D-ABLAPL/11392/2024	DEEPAK KUMAR GOCHHAYAT	PRAFULLA KUMAR BISWAL	AUL /185 /2024
		VS	VS	()
		STATE OF ODISHA		//
575	D-ABLAPL/11394/2024	SRIDHAR MALLICK	BHARAT JALLI	INFOVALLY UPD BHUBANESWAR /36 /2024
		VS	VS	()
		STATE OF ODISHA		//
576	D-ABLAPL/11397/2024	BISHNU PRASAD BEHERA @ KUNA	BISWAJIT PASAYAT	KANAS /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	D-ABLAPL/11401/2024	DHARANI BEHERA	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
578	D-ABLAPL/11404/2024	PRITESH KHUNTIA @ PRITESH PRIYADARSHI KHUNTIA	NILAKANTHA JUJHARSINGH	BANAPUR P.S. /101 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	D-ABLAPL/11405/2024	STATE OF ODISHA GIRIDHARI MOHANTY VS	NETRANANDA BISWAL VS	// BALIKUDA /70 /2024 ()
580	D-ABLAPL/11408/2024	STATE OF ODISHA SANCHAYA BADI @ SANJAY BADI VS	SUSAMPAD HOTA VS	// CHOUDWAR /193 /2024 ()
581	D-ABLAPL/11410/2024	STATE OF ODISHA PANCHANAN @ PANCHU SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// BRAHMAGIRI /169 /2024 ()
582	D-ABLAPL/11411/2024	STATE OF ODISHA SANJIB KUMAR VS	SURYAKANTA DWIBEDI VS	// JHARIGAM /175 /2023 ()
583	D-ABLAPL/11413/2024	STATE OF ODISHA RAJ KUMAR SINGH VS	BHAGABAT PRASAD RATH VS	// KESINGA /130 /2024 ()
584	D-ABLAPL/11418/2024	STATE OF ODISHA DILIP KUMAR SAHU VS	TUSAR KUMAR MISHRA VS	// PLANTSITE /240 /2024 ()
585	D-ABLAPL/11419/2024	STATE OF ODISHA VICKY SONKAR VS	TUSAR KUMAR MISHRA VS	// PLANTSITE /240 /2024 ()
586	D-ABLAPL/11420/2024	STATE OF ODISHA RUDRAMADHAB PANDA VS	MANOJ KUMAR PANDA VS	// PURIGHAT /116 /2024 ()
587	D-ABLAPL/11421/2024	STATE OF ODISHA RATAN KUMAR SAHU VS	TUSAR KUMAR MISHRA VS	// PLANTSITE /240 /2024 ()
588	D-ABLAPL/11422/2024	STATE OF ODISHA ATUL @ ATAL KUMAR JENA VS	BIJAYA KUMAR PARIDA (2) VS	// KEONJHAR SADAR /18 /2010 ()
589	D-ABLAPL/11423/2024	STATE OF ODISHA BABUNA BEHERA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// BADAMBADI /91 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	D-ABLAPL/11425/2024	NARAYAN MALLICK VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /322 /2024 () //
591	D-ABLAPL/11426/2024	BISHA PARAJA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	DASMANTAPUR /46 /2021 () //
592	D-ABLAPL/11427/2024	HIRADHAR KHAMARI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	SUNDARGARH TOWN /82 /2024 () //
593	D-ABLAPL/11428/2024	AKSHAYA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /50 /2024 () //
594	D-ABLAPL/11429/2024	AJIT BARIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /237 /2024 () //
595	D-ABLAPL/11430/2024	SK. REHMET VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ADVA /134 /2023 () //
596	D-ABLAPL/11433/2024	PRADEEP BHATABAI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /44 /2024 () //
597	D-ABLAPL/11435/2024	PRADEP JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /116 /2024 () //
598	D-ABLAPL/11436/2024	ALIM PATRA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 () //
599	D-ABLAPL/11445/2024	SITIKANTA CHOUDHURY @ SITIKANTHA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BRAHMANITARANG /38 /2024 () //

# ORISSA HIGH COURT

MISC CASES FILED on :15/04/2024

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SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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